



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
11	I.A.(Civil)/1203/2025 B/O in ITA/14101/2024	SRIMANTA SANKARDEVA KALAKSHETRA SOCIETY Versus THE UNION OF INDIA AND 3 ORS,	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR. DEBANUJ DUTTA	MR. S C KEYAL SC, INCOME TAX
	WITH ITA/14101/2024 (Filing Number)	SRIMANTA SANKARDEVA KALAKSHETRA SOCIETY AND ANR Versus THE UNION OF INDIA AND ORS	MR ANGSHASISH CHALIHA	

LEAVE NOTE OF ADVOCATES FOR 10/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
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12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025

21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**[COURT PROCEEDINGS OF THE FOLLOWING MATTERS WILL BE
CONDUCTED AT COURT NO. 18 AT 02:00 P.M.]**

**THE JUDGMENT OF THE BELOW MENTIONED MATTERS WILL BE
PRONOUNCED BY HONOURABLE MRS. JUSTICE S.P. KHAUND, SITTING
SINGLY.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/7602/2018 WITH LCR	JAMINA BEGUM Versus UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	Crl.A./340/2023 <u>1 Y 8 M 19 D :</u>	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	WP(C)/2789/2024 (AT 10:30 AM)	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
	WITH			
21	WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
	WITH			
22	WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
DELIVERY OF ORDER				
23	WP(C)/5690/2024	MD. AZIAR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU MR. I H LASKAR(R-11) MR. P K DEKA(R-11) MR. A HUSSAIN (R-10) MR. P DAIMARY(R-11) MR. R. KARIM(R-11) MS. N M LONGKENG(R-11) SC, BTC J MEDHI(R-11)
	WITH I.A.(Civil)/389/2025 in WP(C)/5690/2024	SHRI SHAJAHAN ALI SARKAR Versus MD AZIAR RAHMAN AND ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	SC, ELEM. EDU MR. J AHMED SC, SSA
24	WP(C)/1717/2025	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. A M KHAN MR T T MONI	SC, ELEM. EDU GA, ASSAM
MOTION				
25	WP(C)/4075/2024 B/O	NAJIRUN BEGUM (BEWA) Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM

26	WP(C)/294/2025 B/O	MONTU PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS. D CHAUHAN	SC, ELEM. EDU GA, ASSAM
27	WP(C)/2054/2025 B/O	SMT. DITIMONI MEDAK Versus THE STATE OF ASSAM AND 3 ORS.	MS. S MAHANTA MR. M MAHANTA	SC, SEC. EDU.
28	WP(C)/2055/2025 B/O	SMT MAKHANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. S MAHANTA MR. M MAHANTA	SC, SEC. EDU.
29	WP(C)/2056/2025 B/O	SYED ARISUDDIN AHMED Versus THE ASSAM STATE SCHOOL EDUCATION BOARD (ASSEB), DIVISION-I AND ANR	MR. M HUSSAIN MR. N H BARBHUIYA	SC, A S S E B
ADMISSION				
30	WP(C)/1356/2025 FIXED	DR BISHWAJIT DAS Versus THE ASSAM UNIVERSITY AND 2 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, ASSAM UNIVERSITY

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/23/2021 6 Y 10 M 24 D :	JAGU HEMBRAM Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE MR. B BARUAH	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
18	WP(C)/1969/2025 FIXED	SMT KALPANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K GUPTA MR. A K GUPTA MS M NIROLA	GA, ASSAM
19	WP(C)/2044/2025 B/O	JIYAU PASA Versus THE STATE OF ASSAM AND ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, P W D
- FOR ORDERS -				
20	Cont.Cas(C)/52/2024 FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WP(C)/739/2025 FIXED	ALOM BADSHA SK Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	SC, APDCL
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMA MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	Mat.App./53/2023 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR T H HAZARIKA MR M CHETIA MR A RASHID	MR. S K GOSWAMI MR. R SHARMA
13	I.A.(CrI.)/1272/2024 WITH LCR 6 FILES. FIXED. in CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR H R A CHOUDHURY (R-2) MR. S H ZAMAN(R-2) MR. I U CHOWDHURY(R-2) PP, ASSAM
14	WITH CrI.A./32/2025	SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. S RAHMAN MR. D K BAIDYA	PP, ASSAM
15	I.A.(CrI.)/341/2025 WITH LCR 3 FILES. P.B-2. B/O in CrI.A./16/2024	PUNI RAM NATH ALIAS KONIRAM NATH Versus THE STATE OF ASSAM	MR A ATREYA MS. C KALITA	PP, ASSAM
	WITH CrI.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
HEARING				
16	CrI.A./319/2022 2 Y 4 M 26 D.:WITH LCR 4 FILES. P.B-2. B/O.	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
38	Crl.Rev.P./177/2011	SMTI KHIROYOTI DEHINGIA BARUAH Versus THE STATE OF ASSAM	MR.B BURAGOHAJAIN MR.PARAG J SAIKIA	PP, ASSAM
39	Crl.A./66/2012	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
MOTION				
40	Crl.Pet./172/2025 B/O	EIASUB ALI Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
41	Crl.Pet./440/2025 B/O	SOFIK ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
ORDERS				
42	I.A.(Crl.)/196/2024 FIXED in Crl.Rev.P./304/2024 WITH Crl.Rev.P./304/2024 (Filing Number)	TAPAN KAKATI Versus BHANITA DAS	MR. B CHOWDHURY	
		TAPAN KAKATI Versus BHANITA DAS H	MR. B CHOWDHURY	
43	I.A.(Crl.)/190/2025	TAPAN KAKATI Versus BHANITA DAS	BAPAN CHOWDHURY	PP, ASSAM
44	I.A.(Crl.)/195/2025 WITH OFFICE NOTE, FIXED in I.A.(Crl.)/665/2024 WITH I.A.(Crl.)/665/2024	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
		MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
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15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
28	WP(C)/4283/2021 (AT 10:30 AM)	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
29	WP(C)/660/2023 (AT 10:30 AM)	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
DELIVERY OF ORDER				
30	CRP(IO)/116/2025 CAVT. NO.025220/25,N	ON THE DEATH OF DURGA BHATRA HIS LEGAL HEIRS NAMELY DEBDAS BHATRA AND ORS Versus ROSSELL TEA LIMITED AND ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA FOR CAVEATOR
TOP OF THE LIST				
31	Crl.A./69/2024 (HEARING), LCR 3 FILES, FIXED	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(Crl.)/777/2024 in Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
MOTION				
32	CRP(IO)/144/2025 (AS LAST ITEM), B/O	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	

WITH
[I.A.\(Civil\)/1205/2025](#)
in CRP(IO)/144/2025

SILCHAR MUNICIPAL BOARD
Versus
GOPENDU CHOUDHURY

MR SISHIR DUTTA
MR. A BISWAS
MS S MOCHAHARI
MR. S DUTTA
MR S DUTTA

ORDERS

33 [I.A.\(Civil\)/916/2025](#)
BY SLIP
in RSA/240/2017

MUSSTT ALIMAN NESSA ALIAS AHILA
KHATUN,
Versus
MD MINAR ALI,

MR A DASGUPTA
MS B DAS

MR. T ROY

WITH
[RSA/240/2017](#)

MAJIBAR RAHMAN and ANR.
Versus
MINAR ALI and 7 ORS.

MR.M U MAHMUD
MR.M I HUSSAIN
MR.S HOQUE
MR.H R CHOUDHURY

MR G P BHOWMIK (R1-7)
MR S DEY (R1-7)
MS. B SARKAR (R1-7)
MS.S DEY (R1-7)
MR.H DAS

34 [I.A.\(Civil\)/1194/2025](#)
BY SLIP
in MACApp./550/2024

LABHALI DEKA
Versus
HDFC ERGO GENERAL INSURANCE
COMPANY LIMITED

MR. J SARMAH

MR. R GOSWAMI

WITH
[MACApp./550/2024](#)

HDFC ERGO GENERAL INSURANCE CO
LTD
Versus
LABHALI DEKA AND 4 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. J SARMAH (R1,4)
MRS. M BARUAH (R1,4)

35 [I.A.\(Civil\)/1207/2025](#)
(AS LAST ITEM), B/O
in RSA/187/2024

GHANAKANTA BORO
Versus
TARAK BORO

MR. N ALAM
S A BAKHTIAR

MR. N K KALITA

WITH
[RSA/187/2024](#)

TARAK BORO
Versus
GHANAKANTA BORO AND 2 ORS

MR. N K KALITA

MR. N ALAM (R-1)
MR K JAIN(R-1)

HEARING

36 [MACApp./332/2021](#)
WITH LCR, B/O

HDFC ERGO GENERAL INSURANCE CO.
LTD
Versus
HITESH DAS AND 5 ORS

MR. R GOSWAMI
MS. P BORTHAKUR

MR. N ALAM
MR M H AHMED
MR. S ISLAM

37 [MACApp./285/2020](#)

GUNAJIT NATH
Versus
HITESH DAS AND 5 ORS.

MR. S U AHMED
MR. S ISLAM
MR A HAWARI

MR M H AHMED (r-1 to 4)
MR. R GOSWAMI (R6)
MS. M SAIKIA (R6)
MS. P BORTHAKUR (R6)

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025

15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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18)	MS. M K BROWN	11-04-2025	To	21-04-2025
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21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
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26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,10th April 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./1924/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
17	Bail Appln./43/2025 WITH OFFICE NOTE, FIXED	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
18	Bail Appln./663/2025 FIXED	SAHANUR ALI Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
19	Bail Appln./731/2025 FIXED	JAHIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
ORDERS				
20	I.A.(CrI.)/346/2025 BA 2681/2024(D/O), B/O in Bail Appln./2681/2024	PRAVEER MOHAN VERMA Versus THE CENTRAL BUREUA OF INVESTIGATION	MR. D K BAIDYA MR. M S HUSSAIN	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
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15)	MS. N M DEKA	05-04-2025	To	19-12-2025
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17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
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25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/1732/2025 FIXED	SUBALA MALAKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, REVENUE
39	WP(C)/1986/2025 FIXED	SHREE GAUHATI GAUSHALA TRUST Versus THE STATE OF ASSAM	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, HOUSING AND URBAN AFFAIRS
40	WP(C)/2028/2025 B/O	JAHURA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS	MR. B U LASKAR	GA, ASSAM SC, P H E SC. REVENUE
41	WP(C)/2042/2025 B/O	JALAL BHUYAN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL	SC, CO OP
ADMISSION				
42	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
43	WP(C)/663/2025 FIXED	MD ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM
HEARING				
44	WP(C)/5801/2014 PART-HEARD, FIXED	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	AB/872/2025 B/O	MD JAKIR HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./595/2025 AB 120/2024(D/O), FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	PP, ASSAM
WITH				
43	AB/121/2025	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
44	Bail Appln./1027/2025 B/O	UDAY MONDAL Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
45	Bail Appln./1083/2025 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST), FIXED	SANJEEV KUMAR @ SANJIB KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
BAIL HEARING				
46	AB/592/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
47	W.P.(Cri.)/12/2025 FIXED	SRI MOTINDRA DUTTA Versus THE STATE OF ASSAM	MR. S DUTTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	Bail Appln./3436/2024 B/O	THANGGUNSEM HAOKIP AND ANR Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
BAIL HEARING (BA)				
33	Bail Appln./294/2025 WITH CASE RECORD (SCANNED COPY), B/O	NOOR HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
34	Bail Appln./735/2025 B/O	RIJJAK ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
35	Bail Appln./957/2025 WITH OFFICE NOTE, B/O	PRAKASH MUKTAN Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	PP, ASSAM
36	Bail Appln./1091/2025 WITH OFFICE NOTE, FIXED	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
BAIL HEARING				
37	AB/770/2025 WITH OFFICE NOTE, B/O	RAFIQ AHMED @ KALAM @ ABDUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH	PP, ASSAM
ORDERS				
38	I.A.(CrI.)/343/2025 AB 2519/2025(D/O), B/O in AB/2519/2024	MEDINI PEGU Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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27)	MR S C PANDIT	10-04-2025	To	11-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/2050/2025 B/O	SMTI LALITA MISRA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MS. D GOGOI	GA, ASSAM
ORDERS				
47	I.A.(Civil)/1198/2025 B/O in WP(C)/667/2023 WITH WP(C)/667/2023	BHARAT CH DEKA Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1204/2025 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
48	WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1204/2025 in WP(C)/4551/2021	AHAMMAD ALI Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, BTC
49	WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1200/2025 in WP(C)/673/2023	BRAJEN NATH Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
38	Bail Appln./1169/2025 B/O	NAMEIRAKPAM KIRAN MEITEI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR N ANIX SINGH MR M SAHEWALLA	SC, CBI
BAIL HEARING (BA)				
39	Bail Appln./3987/2023 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
40	Review.Pet./42/2025 in RSA/121/2024 (D/O), WITH LCR, B/O	SITA DEVI Versus PANKAJ SARDA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS T J SAHEWALLA	
HEARING				
41	Intest.Cas./4/2023 WITH LCR, B/O	NUR JAHAN KHATUN Versus NUR MOHAL BEGUM	MR.M U MONDAL MR.M R KHANDAKAR MD. I H KHAN	MR.S C BISWAS MR. E AHMED MR. H ROHMAN

LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
32	MACApp./385/2016 PART-HEARD, FIXED, WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
33	MACApp./986/2018 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
34	MFA/103/2023 WITH LCR, B/O	UNION OF INDIA Versus M/S ABCI INFRASTRUCTURES PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA

LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/5534/2023 FIXED	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
10	WP(C)/890/2024 B/O	BIDHAN CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
11	WP(C)/2696/2024 B/O	VIOLINA DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, SEC. EDU. SC, BTC
ORDERS				
12	Cont.Cas(C)/90/2024 B/O	MINTU SARMA Versus SURANJANA SENAPATI AND 2 ORS.	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	
HEARING				
13	WP(C)/1790/2022 PART-HEARD, FIXED	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)

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24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	Crl.Pet./422/2025 FIXED	DR. (MS) SHARADI SHREEMOYEE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR P K BASU MS. K DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025

26) MR. A I KATHAR
27) MR S C PANDIT

10-04-2025
10-04-2025

To 11-04-2025
To 11-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR THURSDAY, THE 10TH DAY OF APRIL, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[**COURT NO: 19**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

- | | | | |
|--|--|---|---|
| 1. ELECTION PET. 5/2024
(FIXED) | DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR. | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
LOGSANG YOUNTAN | AJIN APANG,
SR. ADVOCATE
TABA TAGUM
NANI ANJU
LIKHA TABIN
RAGE KOYU
NIKH JELLY
N NGONGNYA
RUP TECHI TARA
HAGE TAI
N KAKKI
D MAZUMDAR, SR.
ADVOCATE
N DODUM |
| WITH
I.A.(C) 190/2024
IN ELECTION
5/2024 | PET. DOBA LAMNIO
VERSUS
DISTRICT ELECTION
OFFICER AND 2 ORS. | TSERING GYATSO | NANI ANJU |
| WITH
I.A.(C) 214/2024
IN ELECTION
5/2024 | PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR | HAGE TAI | TSERING GYATSO |
| WITH
I.A.(C) 215/2024
IN ELECTION
5/2024 | PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR | HAGE TAI | TSERING GYATSO |
| WITH
I.A.(C) 19/2025
IN ELECTION
5/2024 | PET. DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR | TSERING GYATSO | NANI ANJU
RAGE KOYU |

WITH

I.A.(C) 65/2025
IN ELECTION
5/2024

PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

RAGE KOYU

TSERING GYATSO

WITH

I.A.(C) 69/2025
IN ELECTION
5/2024

PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

RUP TECHI TARA

ADAM TATAK